

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No.274 of 2015
in
DFR No.1430 of 2015

Dated : 25th Aug , 2015

**Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I J Kapoor, Technical Member**

In the matter of:

M/s. Barmer Lignite Mining Co. Ltd.

.... Appellant(s)

Versus

Jaipur Vidut Vitran Nigam Ltd & Ors

.... Respondent(s)

Counsel for the Appellant (s)

:Mr. Ramji Srinivsan, Sr. Adv.
Mr. Ramanuj Kuamr
Mr. Rahul Kumar
Ms. Sara Sundaram

Counsel for the Respondent (s)

:Mr. Snubham Arya for R.4

ORDER

IA No.274 of 2015
(Appl. for condonation of delay)

Issue notice to the Respondents returnable on 31.08.2015. Dasti in addition is permitted.

List the matter on **31.08.2015.**

**(I. J Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

TS/H CJ